

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE THE ACTING CHIEF JUSTICE MR. A.MUHAMED MUSTAQUE
&
THE HONOURABLE MR. JUSTICE S.MANU**

**Tuesday, the 23rd day of July 2024 / 1st Sravana, 1946
WP(C) NO. 25674 OF 2024(S)**

PETITIONER:

TGN KUMAR, AGED 53 YEARS 33/3004, VENNALA P.O, KOCHI, PIN - 682 028

RESPONDENTS:

- 1. STATE OF KERALA, REP. BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM , PIN - 695 001**
- 2. THE SECRETARY, DEPARTMENT OF LABOUR, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM , PIN - 695 001**
- 3. THE STATE POLICE CHIEF, DIRECTOR GENERAL OF POLICE, POLICE HEAD QUARTERS, THIRUVANANTHAPURAM , PIN - 695 010**
- 4. THE LABOUR COMMISSIONER, LABOUR COMMISSIONERATE, THOZHIL BHAVAN, LABOUR COMPLEX, THIRUVANANTHAPURAM , PIN - 695 033**

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct the 2nd respondent to dispose of Ext. P 1 and Ext. P 2 forthwith, pending disposal of the writ petition

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of SRI. AMEER SALIM, Advocate for the petitioner and of GOVERNMENT PLEADER for R1 to R3, the court passed the following:

P.T.0

A.MUHAMED MUSTAQUE, Acg.C.J. & S.MANU, J.

W.P.(C)No.25674 of 2024

Dated this the 23rd day of July, 2024

O R D E R

A.Muhamed Mustaque, Acg.C.J.

The learned Government Pleader is directed to get instructions in regard to the registration process of the migrant workers as well as as to the living condition of the migrant workers in the State. The learned Government Pleader is directed specifically to get instructions from the Local Self Government Department whether they have device or mechanism to find out number of occupants of the residential building where the migrant workers find shelter or residence, while they are in Kerala.

Post after two weeks.

Sd/-

**A.MUHAMED MUSTAQUE,
ACTING CHIEF JUSTICE**

Sd/-

**S.MANU,
JUDGE**

rkj

APPENDIX OF WP(C) 25674/2024

Exhibit P1

**TRUE COPY OF THE REPRESENTATION PREFERRED BY THE
PETITIONER TO THE 2ND RESPONDENT DATED 02.06.2023**

Exhibit P2

**TRUE COPY OF THE REMINDER REPRESENTATION PREFERRED BY
THE PETITIONER TO THE 2ND RESPONDENT DATED 02.04.2024**

